GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.3669 TO BE ANSWERED ON 8.8.2016 SHRAVANA 17, 1938 (SAKA)

PROTECTION OF HISTORICAL SHRINE OF SHIVA

3669. KUNWAR HARIBANSH SINGH:

SHRI S.R. VIJAYAKUMAR:

SHRI T. RADHAKRISHNAN:

DR. SUNIL BALIRAM GAIKWAD:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI GAJANAN KIRTIKAR:

SHRI BIDYUT BARAN MAHATO:

SHRI SUDHEER GUPTA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken note that Koti Lingala, the historical temple shrine of Lord Shiva as well as the first capital city of Satavahana dynasty, located on the shores of river Godavari is on the verge of submergence with the backwaters of the Sripada Yellampalli project touching the temple shrine;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Government has alerted residents to vacate the village and move to the relief and rehabilitation sites and if so, the details thereof;
- (d) whether the Government proposes to send an expert team to inspect and protect the historical shrine of Lord Shiva; and
- (e) if so, the details and the outcome thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) Koti Lingala, a temple shrine of Lord Shiva and site are not protected monuments of National importance under Archaeological Survey of India. However, as per the information received from Department of Archaeology and Museum, Government of Telengana, survey numbers 114, 116, 125, 128, 129, 131, 133 and 134 and two Stupas at the entrance of Kotilingala and fortification wall and Sivalyam at Kotilingala are the protected monuments under them and the Shiva Temple is not submerging in the back waters of Sri Pada Yellampally Project. But, the water level touches the toe of temple mound.
- (b) Detailed report received from Executive Engineer, I & CADD Department, Division No. 1 of Sri Pada Yellampally Project dated 24.01.2015 is at Annexure-I.
- (c) Under para 5.1, Chapter V of R&R Policy, Kotilingala village is declared as project affected village under Rehabilitation policy 2005, vide GO Ms No. 53 I&CADD (LA-IV-R&R I) dated 7.3.2006 and notified vide A.P. Gazette No. 186, dated 4.4.2006.

(d)& Yes, Madam, the Department of Archaeology and Museum, Government of Telengana has conducted joint inspection along with Superintending Engineer, I&CADD, Sri Pada Yellampally Project Circle, Mancherial, Adilabad District and report submitted to the Government dated 24.02.2015. (Copy of report is enclosed as Annexure-II). The proposals for shifting of temples, loose sculptures, conducting excavations in the submergible villages under Sri Pada Yellampally Project across river Godavari to a tune of Rs.375.00 lakhs vide letter No.H2/293/2014, dated 26.11.2014. As per the information from Department of Archaeology and Museum, Government of Telengana, proposals for master plan is being prepared for 11.00 crores for conservation of structures, excavations and Further, the Department of Archaeology and Museum, land acquisition. Government of Telengana has addressed a letter to District Collector, Karimnagar dated 13.5.2016 (Copy enclosed as Annexure - III) regarding transfer of lands in favour of Department of Archaeology and Museum, Government of Telengana.